

existing Air field is not adequate for Naval requirements. Investigations have been in hand and are continuing for the selection of a suitable site for the construction of a Naval Air Station.

(b) Costs cannot be estimated with any reasonable accuracy until the nature of the site and its facilities and limitations are known.

(c) Does not arise.

**Shrimati Parvathi Krishnan:** May I know in what area these investigations are going on and how far they have progressed?

**Shri Krishna Menon:** Originally the Navy wanted to site this at a place near Perumbalam Island in the back waters of Cochin and Ernakulam, but the soil testing of the place proved that it could not take planes because it was too loose, too sandy and too close to the water surface. The Navy is now reconnoitring these places with the help of the Air Force to find any location that is nearest to the location of the aircraft carrier, and if any information reaches the Government that there is any suitable place we would be glad to know about it. It so happens that the Kerala coast is a heavily populated area and it is not possible to find any place. No decision has been made.

**Shri Kunhan:** May I know whether the Government is aware that Bepore in Kerala is also a suitable place?

**Shri Krishna Menon:** I myself suggested this place and some reconnaissance has been done. But this place suffers from the same trouble. It is a thickly populated area, and the hon. Members would be the first to complain if we start evicting people from there.

**Shri Kodiyan:** May I know whether the Kerala Government has suggested any other place; if so, whether the Government are taking steps to examine the place suggested by the Kerala Government? May I also know the name of the place suggested by the Kerala Government?

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**Shri Krishna Menon:** The Kerala Government has suggested no place, but both the Kerala Government and the Kerala Opposition always think that everything ought to be in Kerala.

#### Commercial Pilots

\*1584. **Shri Kunhan:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that 'B' Licence commercial pilots trained at the Civil Aviation Training Centre, Bamrauli (Allahabad) are not employed by I.A.F.; and

(b) if so, the reasons therefor?

**The Parliamentary Secretary to the Minister of Defence (Shri Fatesinhrao Gaekwad):** (a) and (b). There is no bar as such to the employment of 'B' Licence (commercial) pilots in the Air Force. They will be considered for commissioning in the Air Force if they fulfil the conditions prescribed.

**Shri Kunhan:** May I know what are the prescribed conditions?

**Shri Fatesinhrao Gaekwad:** The conditions are: (1) the candidates should be between the ages of 17½ years and 21 years on the date of commencement of training; (2) they should have passed the matriculation or equivalent examination; and, (3) they should have passed the test held by the UPSC and the test by the Services Selection Board to determine their officer-like qualities and pilot aptitudes.

**Shri Punnoose:** May I know the total number of candidates trained up-to-date, and the cost per candidate for training?

**The Deputy Minister of Defence (Sardar Majithia):** This relates to the commercial pilots who are under the Ministry of Civil Aviation.

**Shri Joachim Alva:** May I know in what way is the Ministry of Defence in touch with these aviation centres? Does it give them some advice in the matter of training these pilots?

**The Minister of Defence (Shri Krishna Menon):** This question does not arise from this.

**Shri Jadhav:** May I know how many candidates from these training centres have been taken up till now?

**Sardar Majithia:** As I said, Sir, these are run by the Ministry of Civil Aviation, and if that question is put to that Ministry they may be in a position to answer.

**Shri Krishna Menon:** Perhaps I could make it clearer. It is a misconception to think that a civil air pilot can take to Air Force very quickly. The system of training in the Air Force calls for different qualities, different kind of training. All the advantage we gain is about six months.

**Shri Jaipal Singh:** May I know whether any of the trainees from the Civil Aviation Department has been taken into the Indian Air Force? We do not want to know about the difference and so on. Has anyone from civil aviation been taken to the Indian Air Force?

**Shri Krishna Menon:** We have not got the figures. But the question as to what extent the two can be dovetailed is under examination.

**Shri Punnoose:** Is it a fact that about 60 to 70 trained people are now unemployed, and may I know whether this is planned unemployment?

**Mr. Speaker:** The hon. Minister has already said that the training is different and that they are examining this matter.

**Shri Punnoose:** Every year, there is a large amount given. I am told that Rs. 75,000 per pilot are necessary and every year they get the people trained.

**Mr. Speaker:** It is only in relation to the commercial pilots. The other is for the defence pilots. All that I can say is the hon. Minister has answered this question, saying that it requires a different kind of training and that they are examining the whole question,

as to how far these can be utilised. Hon. Members need not be in such a great hurry.

**Shri Punnoose:** The answer given was that these cases come under civil aviation. How is it put under Defence then?

**Mr. Speaker:** It has been asked and it has been answered.

#### WRITTEN ANSWERS TO QUESTIONS

##### Prohibition of Narcotics

**\*1570. Shri Bibhuti Mishra:** Will the Minister of Finance be pleased to state:

(a) whether the Government of India have issued instructions to various State Governments for prohibition of narcotics upto 31st January, 1960;

(b) if so, the details thereof; and

(c) when the narcotics are going to be prohibited in the whole country?

**The Deputy Minister of Finance (Shri B. R. Bhagat):** (a) and (b). No, Sir.

(c) Charas as well as non-medical consumption of opium have already been prohibited in the whole country. Many of the States have already prohibited the non-medical consumption of ganja and bhang also; the remaining States are likely to introduce the prohibition of such drugs as soon as possible.

##### Nutritive Value of Vanaspati

**\*1575. Shri Jhulan Sinha:** Will the Minister of Scientific Research and Cultural Affairs be pleased to lay a statement showing:

(a) whether it is a fact that a publication entitled "Investigations on the Nutritive Value of Vanaspati" was published under the auspices of the Council of Scientific and Industrial Research, New Delhi in 1952;

(b) how many copies thereof were published and how many have been sold out or other-wise disposed of;